

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO.†*168
ANSWERED ON 13.03.2023**

DEVELOPMENT OF TOURIST PLACES IN BORDER AREAS OF RAJASTHAN

†*168. SHRI NIHAL CHAND:

Will the Minister of TOURISM be pleased to state:

- (a) whether any new tourist places have been identified by the Government, particularly in the border areas of Rajasthan;**
- (b) whether the development of the said tourist places is being considered and if so, the details thereof;**
- (c) the steps taken by the Government for the preservation of historical monuments in the country including Rajasthan during the last two years; and**
- (d) whether provision for any separate budget has been made by the Government for the protection of said historical heritages?**

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO †*168 ANSWERED ON 13.03.2023 REGARDING DEVELOPMENT OF TOURIST PLACES IN BORDER AREAS OF RAJASTHAN

(a) & (b): Identification and development of tourist places is primarily the responsibility of the concerned State Government/ Union Territory (UT) Administration however the Ministry of Tourism under its 'Swadesh Darshan', 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' and 'Assistance to Central Agencies' schemes provides financial assistance to the State Governments/Union Territory Administrations/Central Agencies for development of tourism infrastructure. The details of the projects sanctioned under the above mentioned schemes in the State of Rajasthan including 'Development of border tourism at Border Security Force Check Post, Tanot Complex' is at Annexure-I. In addition, the Ministry of Tourism has now revamped Swadesh Darshan scheme as Swadesh Darshan 2.0 (SD2.0) with the objective to develop sustainable and responsible tourism destinations and has identified 'Jodhpur' and 'Bundi (Keshoraipatan)' as destinations in Rajasthan for development.

(c): Archaeological Survey of India (ASI) has 3696 Centrally Protected Monuments in various States of the country. ASI is taking up conservation work of monuments as and when necessary, as per availability of resources. Upkeep of the monuments is a continuous process. The detail of expenditure incurred on conservation and development of centrally protected monuments in the country including Rajasthan is given at Annexure-II.

(d): The protection of historical heritages is within the ambit of Ancient Monuments and Archaeological Sites and Remains (AMSAR) Act 1958 (Amendment and Validation Act 2010) for which no specific budget head is earmarked. However, there is a specific budget head 'Professional Services' for expenditure on protection (to include physical security) of earmarked ASI Centrally Protected Monuments (CPMs).

ANNEXURE-I**STATEMENT IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. †*168 ANSWERED ON 13.03.2023 REGARDING DEVELOPMENT OF TOURIST PLACES IN BORDER AREAS OF RAJASTHAN****(Rs. in Crore)**

A				
Details of project sanctioned in the State of Rajasthan under Swadesh Darshan Scheme of Ministry of Tourism.				
S. no.	Circuit / year of sanction	Project name	Sanctioned cost	Amount released
1	Desert Circuit/ 2015-16	Development of Sambhar Lake Town and Other Destinations	50.01	50.01
2	Krishna Circuit/ 2016-17	Development of Govind Dev ji temple (Jaipur), Khatu Shyam Ji (Sikar) and Nathdwara (Rajsamand)	75.80	72.01
3	Spiritual Circuit/ 2016-17	Development of Spiritual Circuit- 'Development of Churu (Salasar Balaji)-Jaipur (Shri Samodke Balaji, Ghatke Balaji, Bandheke Balaji)-Viratnagar (Bijak, Jainnasiya, Ambika Temple)- Bharatpur (Kaman Region)- Dholpur (Muchkund) - Mehndipur Balaji- Chittorgarh (Sanwaliyaji)	87.05	72.23
4	Heritage Circuit/ 2017-18	Development of Heritage Circuit Development of Rajsamand (Kumbhalgarh Fort) - Jaipur (Facade Illumination in Jaipur and Nahargarh Fort) -Jhalawar (Gagron Fort) - Chittorgarh (Chittorgarh Fort) – Jaisalmer (Jaisalmer Fort) - Hanumangarh (Gogamedi) - Udaipur (Pratap Gaurav Kendra) - Dholpur (Bagh-I-Nilofor and Purani Chawani) - Nagaur (Meera Bai Smarak, Merta) - Tonk (Sunehri Kothi)	70.61	60.91

B	Details of CFA sanctioned in Rajasthan under Assistance to Central Agencies for Tourism Infrastructure Development.			
	2022-23	Development of border tourism at Border Security Force Check Post, Tanot complex.	17.67	1.60
C	Details of project sanctioned in Rajasthan under PRASHAD Scheme.			
	2015-16	Integrated Development of Pushkar/Ajmer	32.64	26.11

ANNEXURE -II**STATEMENT IN REPLY TO PART (c) OF LOK SABHA STARRED QUESTION NO. †*168 ANSWERED ON 13.03.2023 REGARDING DEVELOPMENT OF TOURIST PLACES IN BORDER AREAS OF RAJASTHAN****DETAILS OF EXPENDITURE INCURRED FOR CONSERVATION AND DEVELOPMENT OF CENTRALLY PROTECTED MONUMENTS DURING THE LAST TWO YEARS AND CURRENT FINANCIAL YEAR.****(Rs. in Crore)**

Sl. No.	Name of State/UT	Circle / Branch	2020-21	2021-22	2022-23
			Expenditure	Expenditure	Expenditure
1.	Uttar Pradesh	Agra	12.96	19.35	19.33
		Jhansi	1.00	4.15	5.95
		Lucknow	3.88	10.44	16.99
		Sarnath	4.38	5.50	8.23
		Meerut	0	2.80	4.98
2.	Maharashtra	Aurangabad	3.16	7.99	16.96
		Mumbai	11.00	12.00	13.93
		Nagpur	4.00	4.50	3.18
3.	Karnataka	Bangalore	5.27	9.75	18.09
		Hampi	9.10	8.00	8.04
		Dharwad	6.40	7.32	8.64
4.	Madhya Pradesh	Bhopal	11.50	11.50	13.89
		Jabalpur	3.50	4.75	7.03
5.	Odisha	Bhubaneswar	3.63	8.23	11.90
6.	West Bengal,	Kolkata	6.02	7.57	8.50
7.	Sikkim	Raiganj	1.35	5.00	6.14
8.	Tamil Nadu, Puducherry (UT)	Chennai	5.25	8.00	10.73
	Tamil Nadu	Trichy	2.00	4.00	7.40
9.	Punjab and Haryana	Chandigarh	0.80	1.50	5.74
10	Himachal Pradesh	Shimla	1.25	1.15	8.06
11.	Delhi (NCT)	Delhi	20.82	19.08	25.77
		Delhi Mini Circle	3.69	--	--
12.	Goa	Goa	3.70	7.00	9.74

13.	Assam	Guwahati	3.04	3.30	6.50
14.	Manipur	Aizawl	1.32	1.25	1.78
	Meghalaya				
	Mizoram				
	Nagaland				
	Tripura				
	Arunachal Pradesh				
15.	Rajasthan	Jaipur	7.40	7.53	9.48
		Jodhpur	4.10	4.50	6.50
16.	Telangana	Hyderabad	2.80	6.80	13.99
17.	Andhra Pradesh	Amravati	4.57	5.75	10.97
18.	Bihar	Patna	1.23	3.35	7.21
19.	Jammu & Kashmir (U.T)	Srinagar	0.80	2.55	4.04
		Mini Circle Leh	0.20	0.43	1.82
20.	Kerala	Thrissur	2.03	6.82	6.10
21.	Gujarat Daman & Diu (UT)	Vadodara	6.36	8.00	9.81
	Gujarat	Rajkot	0.99	2.50	2.41
22.	Uttarakhand	Dehradun	4.60	3.75	4.49
23.	Chhattisgarh	Raipur	2.89	4.78	6.28
24.	Jharkhand	Ranchi	0.88	1.16	1.78
		Chemical Preservation (All India)	3.80	6.48	8.44
		Horticultural Activity (All India)	44.75	19.32	--
		DG Office	44.42	11.73	0.55
		Reserve	-	--	--
		Total	260.84	269.58	340.92 (UP TO 01.03.2023)
